

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

IN THE MATTER OF:

Mayfair Biotech Pvt. Ltd.

Vs

Good Value Chemicals Pvt. Ltd

Item No.-302

IB-215/ND/2020

...Applicant

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 12.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Rajesh, Mr. Kunal, Ms. Urvashi

For the Respondent

:

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed 3 days before the next date of hearing. List the case on **03.03.2020**.

-Sd-

(K.K. VOHRA)
MEMBER (T)

-Sd-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Khushboo)